

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-510
IB-146/ND/2023

IN THE MATTER OF:

Sanchit Alagh

....Applicant

Vs.

State Bank of India & Anr.

.....Respondent

SECTION

U/s 94 IBC

Order delivered on 06.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit
Sharma, Adv. Varun Pandit, Adv. Yash Dhawan

For the Respondent :

For the Creditor : Mr. Prateek Jain, Adv.

ORDER

Ld. Counsel for the Applicant is present. One of the Financial Creditor appeared and requested to furnish the copy of the application. Counsel for the Applicant is directed to provide a copy to the Creditor.

Post it on **04.03.2024.**

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)